NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP No. 302 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018.

NAME OF THE COMPANY: M/s Golden Krafts (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner(s):

Counsel for the Petitioner

For the Respondent(s): Ms. Lakshmi Gurung, Standing Counsel, Income Tax

Dept.

ORDER

Report of the ROC is on record.

They have no objection subject to statutory compliances.

Ld. Counsel for the Appellant wishes to file an Additional Affidavit in this case.

To come up on 8th February, 2018.

(Deepa Krishan)

Member (T)

(Ina Malhotra)

Member (J)